

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:4060
ANSWERED ON:19.04.2000
COST AND TIME OVERRUNS
RAMSHETH THAKUR

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether huge money has been blocked due to disputes between Government and contractors resulting in cost and time overruns;
- (b) if so, the facts of the matter;
- (c) whether Construction Industry Development Council has mooted setting up of an Arbitration Committee for speedy resolution of such disputes; and
- (d) if so, the details alongwith the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORM PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SHRI ARUN SHOURIE)

- (a) & (b) According to Construction Industry Development Council, the disputed amounts are of the tune of Rs.52,000 crores over a period of 8-10 years. Delay in dispute resolution does contribute to time and cost overrun in projects.
- (c) The Construction Industry Development Council, an autonomous body under Planning Commission have proposed to constitute an Arbitration Committee which has been approved by their Board on 15-03-2000.
- (d) The details of their proposal are yet to be received by the Government.